## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(CA)-(CAA)145(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Mankind Pharma Ltd. and Mankind Biosys Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

-5-d-1

Present: Nonc

ORDER

Reserved for orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)